

Sixteenth Loksabha

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Title: Introduction of the E-Commerce (Regulation) Bill, 2017

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I beg to move for leave to introduce a Bill for protection of rights of consumers against marketing of products and services through e-commerce/telephone/digital methods and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill for protection of rights of consumers against marketing of products and services through e-commerce/telephone/digital methods and for matters connected therewith or incidental thereto.”

*The motion was adopted*

SHRI ADHALRAO PATIL SHIVAJIRAO : Sir, I introduce the Bill.

